

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.708

TO BE ANSWERED ON FRIDAY THE 14TH DECEMBER, 2018
AGRAHAYANA 23, 1940 (SAKA)

CESS ON BIDIS

708. SHRI PARVESH SAHIB SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received any proposal to raise cess on 'bidi' and if so, the details thereof;

(b) whether the Government proposes to include 'bidi' in demerit goods and if so, the details thereof and if not, the reasons therefor; and

(c) the total increase in revenue collection as a result of imposing GST and cess on tobacco products?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): Certain representations have been received to raise GST Cess rate on 'Bidi'.

(b): There is no such categorisation as demerit goods in GST.

(c): Presently a simplified monthly return (GSTR-3B) has been prescribed in GST in which item wise details are not captured.
